

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1808
ANSWERED ON TUESDAY, AUGUST 4, 2026

CSR IN NORTH EASTERN REGION
QUESTION

1808 Shri Jogen Mohan:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the total Corporate Social Responsibility (CSR) expenditure incurred in the state of Assam during the last five years;
- (b) the details of CSR projects implemented, sector-wise;
- (c) whether Government proposes measures to encourage greater CSR investment in the North Eastern Region; and
- (d) the mechanism to monitor the effectiveness of CSR-funded projects?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

[SHRI HARSH MALHOTRA]

(a) & (b): On the basis of annual filings made by the companies in the MCA21 registry, the Development sector-wise CSR expenditure incurred in Assam during the FY 2020-21 to 2024-25 is at Annexure.

(c): Under the Companies Act, 2013, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. The Government does not issue any directions to Corporates to spend in any particular area or activity or for any particular community.

(d): The Board of the company is required to disclose the CSR Policy implemented by the company in its Board report. The Board of the company has to satisfy itself that the funds so disbursed have been utilised for the purposes and in the manner as approved by it, and the Chief Financial Officer or the person responsible for financial management shall certify to the effect. The details of CSR activities, Impact Assessment etc. are required to be reported by all the companies in the 'Annual Report on CSR' including annual action plan on CSR which is part of the Company's Board Report. Further, those companies who have their websites are required to make disclosures such as composition of CSR Committee, CSR Policy and CSR projects approved by Board on their website.

Annexure

Refer to part (a) & (b) of Rajya Sabha Unstarred Question no. 1808 for 04.08.2026
Development sector-wise CSR expenditure in Assam for the Financial Years 2020-21 to 2024-25

Amount (in Rs Cr.)

S.No	Development Sector	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25
1	Agro forestry	-	-	-	-	0.19
2	Animal Welfare	0.27	0.87	0.25	1.34	2.91
3	Armed Forces, Veterans, War Widows/ Dependants	-	0.00	0.00	0.03	0.03
4	Art And Culture	0.31	1.53	3.14	0.78	5.75
5	Conservation of natural resources	0.05	0.20	3.86	1.54	8.68
6	Education	40.62	71.29	106.09	84.30	82.58
7	Environmental Sustainability	3.78	44.05	41.20	27.65	80.08
8	Gender Equality	4.05	11.70	0.10	5.71	3.56
9	Health Care	38.17	156.02	193.63	216.91	221.21
10	Livelihood Enhancement Projects	20.65	61.74	10.43	35.53	64.01
11	Poverty, Eradicating Hunger, Malnutrition	2.70	2.21	5.62	12.20	11.05
12	Rural Development Projects	18.99	23.24	68.85	61.51	66.34
13	Safe Drinking Water	0.89	2.58	2.41	0.46	0.94
14	Sanitation	4.73	3.54	4.89	6.22	5.07
15	Senior Citizens Welfare	0.70	0.05	0.32	0.66	0.31
16	Setting Up Homes And Hostels For Women	0.00	-	0.04	0.03	0.02
17	Setting Up Orphanage	0.15	0.65	1.73	0.69	1.23
18	Slum Area Development			0.22	0.10	0.20
19	Socio-economic equalities	0.03	1.03	0.06	0.20	0.13
20	Special Education	0.03	0.43	3.17	0.73	1.05
21	Training To Promote Sports	2.53	4.02	11.31	20.71	5.71
22	Vocational Skills	35.88	14.83	7.94	16.45	26.78
23	Women Empowerment	5.71	6.43	9.85	1.84	19.20
	Total	180.23	406.42	475.11	495.60	607.04

(Updated data up to March 31, 2026) [Source: Corporate Data Management Cell]
